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- 27 Curriculum Development Centres in Sciences and Humanities established to modernise curricula. Model curricula has been prepared for 27 disciplines in undergraduate and post-graduate courses.
- Financial assistance provided by UGC For improvement in teaching and research under Special Assistance programmes, like Centres of Advanced Study, COSIP, COSIST, etc.
- Inter-University Centres established by UGC to provide front-line facilities and services for advancement of research in the university system.
- Higher priority given to grant of autonomy to selected Colleges and University Departments.
- Guidelines for implementation of an Academic Calendar circulated. These guidelines emphasize observance of at least 180 teaching days by Universities/Colleges.
- Regulations for minimum standards for the award of first degree, minimum working days etc. notified by UGC.

Irregularities in IGNOU

- 590. PROF. VIJAY KUMAR MALHOTRA: Will the Minister of HUMAN RESOURCE DEVELOP-MENT be pleased to state:
- (a) whether Indira Gandhi Natio nal Open University (IGNOU) was intended to be a pioneer institution in the country in the field of education;
- (b) if so, the extent to which IGNOU has come to its ideal and goals;
- (c) whether Government's attention has been drawn to the news item published in the Indian Express of 28th April, 1994 under the caption probe] demanded into IGNOU

bunglings' to the effect that IGNOU is infested with administrative, academic and financial irregularities; and

to Questions

- (d) if so, the points brought out in the news and the action taken on each
- THE DEPUTY MINISTER IN MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DEPTT. OF EDUCATION AND DEPTT. OF CULTURE) (KUMARI SELJA): (a) and (b) The Indira Gandhi National Open University (IGNOU) was esta-blished for the introduction and promotion of Open University and distance education system, and for the coordination and determination of standards in the country. The University has been endeavouring to introduce and develop distance programmes and the education promotion of the open university brondered of the open university system. The progress made by the University in various spheres of its activities is briefly indicated in the Annual Report for the year 1992-93.
- (c)and(d) According to the information furnished by IGNOU, the points made in the news item and the position relating to them are briefly as follows:
- (i) The IGNOU has been mired in controversies over reports of bunglings; there are 22 cases pending in courts against the University.
- Since its inception in 1985 the IGNOU has opened 16 Regional Centres, 229 Study Centres and has an annual admission of about 80,000 students. In April 1994 there were 26 cases pending in various courts i against the University. Of these 13 were in respect of service matters filed by present/former employees. 5 eases have been filed by students of the University in various consumer courts against non-receipt of study material. 8 cases have been filed by outsiders against the University.
 - (h) A group of IGNOU employees called "Save IGNOU Group"

has charged the Vice-Chaneellor with making illegal appoint me its. The appointment of Shri Veerabadhu, as Chief Executive on contract and paying him Rs. 7000/- as salary in violation of the guidelines has been referred.

- The University his no information about any group of employees called "Save IGNOU group" in the University. There are serveral associations representing Teachers, Officers, Non-teaching staff, Secretarial staff. Professional and Technical staff, SC/ST employees etc.
- Shri N. Veerabadhu, who was Chief Engineer in (CPWD, was appointed by the University as Chief Engineer on deputation on 4-7-1991. on his retirement from the CPWD, the University appointed him on contract basis as Chief Engieneer on a consolidated salary of Rs. 7000/-per month. He was not appointed as consultant.
- (iii) There are charges of mis-use of Japanese grant amounting to Rs. 7.94 crores; teachers belonging to the Group say that there are no records available to indicate utilisation of the equipment purchased from the grant.
- The Government of Japan provided a grant of Rs. 611 million Yen (Approx. Rs. 7.50 crores) in November, 1988 to set up a modern post production facility for producing audio-video learning packages for the University's programmes. According to this agreement, all the equipment was to be procured, supplied and installed by the Japanese authorities themselves. Accordingly, the Japanese authorities supplied a id installed the equipment and commissioned the facility in May, 1990.
- (iv) Non-acceptance of the teachers' demand for 1/3rd elected representation in both the Academic Council and the Board of Management and alleged systematic effort to marginalise teachers from the crucial process of decision-making.

— The Academic Council and the Board of Management are constituted according to provision in the Act and statutes. The existing composition of these bodies, which includes representatives of teachers does not envisage election of representatives of teachers...

to Questions

निह्नामी पर अलाधार रोत्तो के लिये महिना सावीन

591. घोषती पश्चिम अभिनग्दन सन् : भी गीपाल शिद्ध घी •

रया **माणव संसाधन विकास मंत्री** यह बताने की कृषा करेंगे कि :

- (क) महिताओं पर श्रत्याचार रोकने के लिये किन-किन राज्यों में महिला शायोगों का गठन किना गया है :
- (**क्**) ऐसे मायोग कित-कित राज्यों में गठित किये जाने का विश्वार **है**;
- (ग) ऐसे घायोग सनी राज्यों में का तक गठिश किथे जाने की संमाबना है ;
- (घ) क्या यत एक वर्ष के दौरान इन घावोगों की कोई उपलक्ष्मियाँ रहीं हैं; गौर
- (ङ) यदि हां, तो उनका क्यौरा क्या है और यदि नहीं, तो इसके क्या कारण हैं?

मालब संतायन विकास नेपालन (महिला और बाल विकास विकास विकास विकास) में राज्य मंद्री (औलती कालन राजेश्वरी): (क) राज्य महिला आयोगों की स्वापना प्रसन, दिल्ली, महाराष्ट्र, उड़ीसा, तमिल-माड, लिपुरा और पश्चिमी बमान राज्यों में की गई है।

(ख) और (ग) राज्य महिला आयोगों की स्थापना के लिये सभी राज्य सरकारों को अनुदेश जारी किये गये हैं। किल्कु, इन श्रायोगों की स्थापना करना राज्य सरकारों का कार्य है।